

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT SITTING AT GWALIOR

Original Application No. 252 of 2003

Gwalior, this the 29th day of October, 2003

Hon'ble Shri Shanker Raju, Judicial Member
Hon'ble Shri Sarveshwar Jha, Administrative Member

Pursottam, son of late Shri
Ram Narain. ... Applicant

(By Advocate - None)

V e r s u s

Union of India, through its
Secretary, Ministry of Defence,
Govt. of India, New Delhi-11.

and two others. ... Respondents

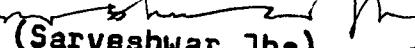
(By Advocate - Shri P.N. Kelkar)

O R D E R (Oral)

By Shanker Raju, Judicial Member -

The learned counsel for the respondents stated that
vide order dated 07.10.2003, order passed on 21.11.2002
rejecting the claim of the applicant for compassionate
appointment has been cancelled and the matter has been
submitted to the higher authorities for reconsideration.

2. In the light of the aforesaid the grievances of the
applicant has been redressed by the respondents themselves.
Nothing survives in the present OA. Accordingly the Original
Application is disposed of with a direction to the respon-
dents to act upon their communication dated 07.10.2003 and
to reexamine the case of the applicant in accordance with
the rules and instructions on the subject. However, if the
applicant is still aggrieved it shall be open to him to
approach this court in accordance with law. OA stands
disposed of accordingly.


(Sarveshwar Jha)
Administrative Member


(Shanker Raju)

पूर्वोत्तर विद्युत विभाग असार विभाग विभाग

PP Agarwal, Adv. govt
PN Kelkar, Adv. govt

THE JOURNAL OF CLIMATE

Rita G. Lanza
30-1108878 6/11/03

Family
5/21/03